

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 172/GT/2015

Subject: Truing up of Capital expenditure for the period 2009-14 in respect of Tehri HPP Stage-I (1000MW)

Petition No. 178/GT/2015

Subject: Approval of tariff of Tehri HPP Stage-I (4x250 MW) for the period from 1.4.2014 to 31.3.2019.

Petitioner : THDC India Limited

Respondents : PSPCL & Others

Date of hearing : **22.9.2015**

Coram : Shri Gireesh. B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Parties present : Ms. Anushree Bardhan, Advocate, THDC
Ms. Poorva Saigal, Advocate, THDC
Shri Ajay K. Mathur, THDC
Shri J.K. Hatwal, THDC
Shri Manoj Kumar Tyagi, THDC
Shri H. Chakrabarty, THDC
Shri Sarosh M. Siddiqui, THDC
Shri Alok Shankar, Advocate, TPDDL
Ms. Shimpy Mishra, TPDDL
Shri B.L. Sharma, JVVNL
Shri Tarun Ahuja, JVVNL

Record of Proceedings

These petitions were taken up for hearing today.

2. The learned counsel for the petitioner, THDC prayed for grant of time to file its rejoinder to the replies filed by the respondents, BRPL and UPPCL.

3. The learned counsel for the respondent, TPDDL submitted that the copy of the petition has not been received and accordingly prayed for time to file its reply after receipt of the petition. The Commission directed the learned counsel for petitioner to handover a copy of the petition to the respondent TPDDL which was agreed to by the learned counsel of the petitioner.



4. The Commission directed the respondent TPDDL to file its reply by 16.10.2015, with copy to the petitioner who shall file its rejoinder in the matter by 30.10.2015. The reply/ rejoinder shall be filed by the parties with copies to other within the due date mentioned. No extension of time shall be granted for reason whatsoever.

5. The Commission also directed the petitioner to submit on affidavit the board approval for the additional capital expenditure projected to be incurred during the period 2014-19.

6. Subject to the above, order in the petition is reserved

By Order of the Commission

-Sd/-
(T. Rout)
Chief (Legal)

